

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 70 of 1994

Thursday this the 21st day of April, 1994

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.S.KASIPANDIAN, ADMINISTRATIVE MEMBER

A.K.Gopalakrishnan Nair
Transmission Assistant
Trunk Exchange
Neyyattinkara.

... Applicant

(By Advocate Mr. G.Sasidharan Chempazhanthiyil)

Vs.

1. Chief General Manager, Telecommunications
Kerala Circle, Trivandrum.
 2. Director General, Telecommunications
Departments, New Delhi.
 3. Union of India, represented by
its Secretary, Ministry of
Communications, New Delhi.
- Respondents

(By Advocate Mr.C.Kochunni Nair, Sr.CGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

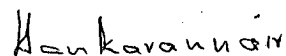
Learned counsel for applicant submits that the facts of this case are similar to the facts of O.A.1763/93 and that the same direction would hold good for this case also. The directions in O.A.1763/93 will govern the case on hand. A copy of the order in O.A.1763/93 will be appended to this order.

2. Application is disposed of with the aforesaid directions. No costs.

Dated 21st April, 1994.



S.KASIPANDIAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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